NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K, ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/194/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s. Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. Cita Vishno T. v.P. Saivil

Respondente No.
1, 2 and 4.
Courses Lr
23

T. v.P. Saivil.

3) K.RAMASANY & Chivimphal komAR

Course (for Retitioner

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 present and counsel for R3 are present. At request of both the parties, time extended for final hearing. Put up on <u>04.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)